

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 24 of 2012 in
DFR No. 74 of 2012**

Dated: 20th January, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Steel Limited ...Appellant (s)

Versus

Jharkhand State Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran,
Mr. Abhishek Roy &

ORDER

I.A. No. 24 of 2012
(Condone delay Application)

Issue notice to the Respondents returnable on 06.02.2012.

Dasti service is permitted.

Post the matter on **06.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**